

Annexure-8

Name of the corporate debtor: SOVIKA AVIATION SERVICES PRIVATE LIMITED. ; Date of commencement of CIRP: 11.07.2023 ; List of creditors as on: 13.12.2023

List of operational creditors other than Workmen, Employees and Government dues) (Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Air India | 9/13/2023 | 48,253,683.74 | 48,253,683.74 | Operational dues | 0 | 0 | No | 0 | 0 | 0 | - | |
| 2 | TTSAL | 9/14/2023 | 820,900,464.00 | 790,438,700.00 | Operational dues | 0 | 0 | No | 0 | 0 | 0 | 30,461,764.00 | |
| | | | 869,154,147.74 | 838,692,383.74 | | | | | | | | 30,461,764.00 | |